

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

CP No. 104/Chd/HP/2022

IN THE MATTER OF:

Small Is Beautiful Fund

...

Petitioner

Versus

Everest Power Pvt. Ltd. & Ors.

...

Respondents

Under Section: 59, CA 2013

Order delivered on 14.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.08.2024.

Sd/-

Court Officer

June 14, 2024
Priyanka